

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 16

C.P. (IB)/113(MB)2024

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.06.2024**

NAME OF THE PARTIES: **RELIANCE COMMERCIAL FINANCE LIMITED V/s**
THWINK BIG CONTENT PRIVATE LIMITED

Section 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

1. Adv. Sidhha Pamecha for the Financial Creditor is present and Adv. Joshva D'souza for the Corporate Debtor is also present.
2. Heard the both Counsels, the matter is **Reserved for Orders.**

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

/Neeraj/

Sd/-
JUSTICE V.G. BISHT
MEMBER (JUDICIAL)